

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

16.

**C.P.(IB)/1175(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India (SIDBI)  
(Through Resolution Professional Ms. Poonam Basak)

Vs

Ms. Anuradha Anand

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Ms. Mitali Bhatt a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Financial Creditor present. Mr. Pratik Pandey i/b Mr. Aniruth Purusothaman, Ld. Counsel for the RP present. Ms. Manaswi Agrawal i/b Meraki Chambers, Ld. Counsel for the Personal Guarantor present. Honey Chandnani i/b Rajani Associates, Ld. Counsel for the Personal Guarantor present (marked presence in chat box).
2. Counsel for the Personal Guarantor submits that transfer application has been filed which is pending before the Principal Bench.
3. List this matter on **28.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)